

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 138 of 2011

Dated : 26th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

NTPC Ltd.,

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran &
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
03.11.2011. Dasti service is permitted.

Post the matter on **03.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ KS